

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.58 of 2010

=====

Akhil Bhartiya Paryavaran Evam Gramin Vikas Sansthan & Anr.

... .. Appellant/s

Versus

Janak Singh & Ors,

... .. Respondent/s

with
FIRST APPEAL No. 179 of 2009

=====

Janak Singh & Anr.

... .. Appellant/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

with
FIRST APPEAL No. 181 of 2009

=====

Pramila Sigh Yadav and Ors.

... .. Appellant/s

Versus

The State of Bihar and Ors.

... .. Respondent/s

with
FIRST APPEAL No. 47 of 2010

=====

Meher Unnisa Begum and Ors.

... .. Appellant/s

Versus

Janak Singh and Ors.

... .. Respondent/s

=====

Appearance :

(In FIRST APPEAL No. 58 of 2010)

For the Appellant/s : Mr. Nagendra Rai, Advocate

For the Respondent/s : Mr. Vivek Kumar, Advocate

(In FIRST APPEAL No. 179 of 2009)

For the Appellant/s : Mr. Md. Waliur Rahman, Advocate

For the Respondent/s : Mr. Vivek Kumar, Advocate

(In FIRST APPEAL No. 181 of 2009)

For the Appellant/s : Mr. Ashok Kumar, Advocate



For the Respondent/s : Mr. Amit Prakash, Advocate
(In FIRST APPEAL No. 47 of 2010)
For the Appellant/s : Mr. Sanjeet Kumar, Advocater
For the Respondent/s : Mr. Vivek Kumar, Advocate

=====

CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND MALVIYA
ORAL ORDER

28 08-01-2026 Learned counsel for both the parties are present.

2. List this case on 13.01.2026.

(Ramesh Chand Malviya, J)

Anand Kr.

U			
---	--	--	--

